

**THE GAUHATI HIGH COURT AT GUWAHATI**  
*(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)*

**NOTIFICATION**

*Dated Guwahati the 19<sup>th</sup> December, 2017*

No.HC.VII-13/2017/ 6245 /A. Smti Hema Devi Bhuyan, District and Sessions Judge, Chirang, Kajalgaon, is transferred and posted as Principal Judge, Family Court, Barpeta, vice Smti Mitali Thakuria transferred.

Smti Bhuyan will hand over charge of her Court and Office to the Chief Judicial Magistrate, Chirang, Kajalgaon and proceed to join her new assignment immediately.

No.HC.VII-13/2017/ 6246 /A. Smti Mitali Thakuria, Principal Judge, Family Court, Barpeta, is transferred and posted as District and Sessions Judge, Kokrajhar, vice Shri Pradip Kumar Das retiring from service on superannuation on 31.12.2017.

Smti Thakuria will hand over charge of her Court and Office to the Counselor, Family Court, Barpeta and take charge of the District and Sessions Judge, Kokrajhar from Shri Pradip Kumar Das in the afternoon of 31.12.2017.

No.HC.VII-13/2017/ 6247 /A. Shri Chandan Das, Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati, is transferred and posted as District and Sessions Judge, Baksa, the post being created by the Govt. of Assam, vide letter No.JDJ(E)149/2005/11 dated 31.03.2007.


Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment on the day of inauguration of the Court, to be notified later on.

No.HC.VII-13/2017/ 6248 /A. Shri Dibya Jyoti Mahanta, Addl. District and Sessions Judge, Fast Track Court, Rangia, is transferred and posted as District and Sessions Judge, Chirang, Kajalgaon, vice Smti Hema Devi Bhuyan transferred.

Shri Mahanta will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup, Amingaon and proceed to join his new assignment immediately.

No.HC.VII-13/2017/ 6249 /A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, as the Sessions Judge of the Sessions Divisions/ jurisdiction with Head-quarters as shown below against their names to exercise such powers within the local limits of their respective jurisdiction with effect from the date of assuming charge as such:-

*Contd.....*

  
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Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters/ Station
1.	Smti Mitali Thakuria	Kokrajhar	Kokrajhar
2.	Shri Chandan Das	Baksa	Mushalpur
3.	Shri Dibya Jyoti Mahanta	Chirang	Kajalgaon

No.HC.VII-13/2017/ 6250 /A. Shri Abdul Mazid Md. Mahiuddin, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar, is transferred and posted as Chief Judicial Magistrate, Baksa, the post being created by the Govt. of Assam, vide letter No.JDJ(E)149/2005/11 dated 31.03.2007.

Shri Md. Mahiuddin will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar, and proceed to join at his new place of posting on the day of inauguration of the Court, to be notified later on.

Further, Shri Md. Mahiuddin will try the Civil cases in addition to his normal duties until posting of regular Civil Judge & Asstt. Sessions Judge in Baksa.

No.HC.VII-13/2017/ 6251 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Chief Judicial Magistrate of the District with Head-quarters as shown below against his name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officer	District	Head-quarters/Station
1.	Shri Abdul Mazid Md. Mahiuddin	Baksa	Mushalpur

No.HC.VII-13/2017/ 6252 /A. Shri Binod Prasad, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bilasipara, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Baksa, the post being created by the Govt. of Assam, vide letter No.JDJ(E)149/2005/11 dated 31.03.2007.

Shri Prasad will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (M), Bilasipara and proceed to at his new place of posting on the day of inauguration of the Court, to be notified later on.

No.HC.VII-13/2017/ 6253 /A. Shri Jagat Das, Munsiff, Hojai is transferred and posted as Munsiff, Baksa, the post being created by the Govt. of Assam, vide letter No.JDJ(E)149/2005/11 dated 31.03.2007.

Shri Das will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Fast Track Court, Hojai and proceed to join his new assignment on the day of inauguration of the Court, to be notified later on.

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No.HC.VII-13/2017/ 6254 /A. Smti Mridusmita Hazarika, Munsiff No.3 Kamrup (M), Guwahati, is transferred and posted as Munsiff-cum- Judicial Magistrate, 1<sup>st</sup> Class, Bilasipara, vice Shri Binod Prasad transferred.

Smti Hazarika will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

No.HC.VII-13/2017/ 6255 /A. Shri Saumarjyoti Dutta, Judicial Magistrate, 1<sup>st</sup> Class, Hojai is posted at the same station i.e. Hojai, as Munsiff, vice Shri Jagat Das transferred.

Shri Dutta will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (M), Hojai and join his new assignment immediately.

No.HC.VII-13/2017/ 6256 /A. In exercise of the power delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005, the High Court is pleased to invest the following Munsiff with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs. 2,00,000/- (Rupees two lakhs) only.

1. Shri Saumarjyoti Dutta

The power is personal to the Officers concerned and may be exercised by them at any station.

By order,  
Sd/- M.K. Kalita,  
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-13/2017/ 6257 - 6289 /A.

Dated 19.12.2017

Copy to:-

1. The L.R.- cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to take necessary steps to invest Smti Mitali Thakuria, Shri Chandan Das and Shri Dibya Jyoti Mahanta with the power of District Judge
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, \_\_\_\_\_
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar/ Barpeta
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh

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7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI& NIA, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, \_\_\_\_\_
13. The Special Judge, Addl. CBI Court, NO.1,2 & 3, Assam, Chandmari, Guwahati
14. The Judge, Special Court, Assam, Chandmari, Guwahati
15. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
16. Shri Pradip Kumar Das, District and Sessions Judge, Kokrajhar. He is requested to hand over charge of his Court and Office to Smti Mitali Thakuria, District and Sessions Judge designate, Kokrajhar in the afternoon of 31.12.2017.
17. Smti Hema Devi Bhuyan, District and Sessions Judge, Chirang, Kajalgaon
18. Smti Mitali Thakuria, Principal Judge, Family Court, Barpeta
19. Shri Chandan Das, Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati
20. Shri Dibya Jyoti Mahanta, Addl. District and Sessions Judge, Fast Track Court, Rangia
21. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
22. The Chief Judicial Magistrate, \_\_\_\_\_
23. Shri Abdul Mazid Md. Mahiuddin, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar
24. Shri Binod Prasad, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bilasipara
25. Shri Jagat Das, Munsiff, Hojai
26. Smti Mridusmita Hazarika, Munsiff No.3, Kamrup (M), Guwahati
27. Shri Saumarjyoti Dutta, Judicial Magistrate, 1<sup>st</sup> Class, Hojai
28. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
29. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
30. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
31. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
32. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati
33. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
19/12/2017  
**REGISTRAR (VIGILANCE)**